

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 235  
(IB)-3208(ND)2019

IN THE MATTER OF:

Punjab National Bank	...	Applicant/Petitioner
Versus		
M/s. Qutab Mercantile Pvt. Ltd	...	Respondent

Under Section: 7 of IBC, 2016

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON' BLE MEMBER (T)

PRESENT:

Mr. Balvinder Ralhan, Advocate for Corporate Debtor, Ms. Nupur Raut,  
Advocate for Applicant,

ORDER

Renotify this case on 07.04.2021



(T.S SINGH)  
COURT OFFICER